

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 23**  
Dated Guwahati, the 11<sup>th</sup> April, 2013.

Hon'ble the Chief Justice has been pleased to constitute a Committee of Hon'ble Judges to provide guidance in the matters related to digitization of Case Records as mentioned below:

Sl. No.	Name of the Committee	Names of the Hon'ble Judges	Secretary
1.	Committee to provide guidance in the matters related to digitization of Case Records.	1. Hon'ble Mr. Justice B.K. Sharma, 2. Hon'ble Mr. Justice C.R. Sarma, 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Judicial)

By Order,

Sd/- M.K. Bhattacharjee  
**REGISTRAR GENERAL**

Memo No.HC. III -33/ 2012/ 1296-134/ G dated 11<sup>th</sup> April, 2013